

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.27/(MAH)/2013

CORAM:

Present:

SHRI M.K.SHRAWAT
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Mr. Birenbhai R. Panchal
V/s.
M/s. Eyelid Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	A JAY KUMAR	Practising Company Secretary For Respondent No. 1	
2	Rajesh Khandelwal	instructed by Adv. Harish Shah for Petitioner	

ORDER

C.P. No. 27/111/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. They state that an Appeal against the Order of this Bench is Admitted and listed for hearing before NCLAT.
3. Under the circumstances matter is adjourned to **28.11.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

SD/-

M.K. Shrawat
Member (Judicial)